

[*Translation*]

Central Assistance to Ashram Schools

5954. SHRI PRABHUNATH SINGH : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government have provision for providing Central assistance to the Ashram schools under the tribal subplan in various parts of the country; and

(b) if so, the amount of Central assistance released under this head during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) A statement showing the details of funds release during the last three years under the scheme of construction of Ashram Schools in Tribal Areas is enclosed.

Statement

Details of State/UT-wise releases of funds for the Ashram Schools for STs

(Rs. in lakhs)

Name of State/UT	1995-96			1996-97			1997-98		
	Amount	Hostel	Seat	Amount	Hostel	Seat	Amount	Hostel	Seat
1. Andhra Pradesh	72.17	4	-	212.50	5	500	218.46	7	700
2. Gujarat	-	-	-	21.60	5	600	-	-	-
3. Maharashtra	-	-	-	-	-	-	104.50	88	-
4. Orissa	70.00	4	-	60.00	4	240	50.00	4	240
5. Tripura	38.38	2	-	93.46	1	300	93.46	1	300
6. Madhya Pradesh	99.45	153	-	-	-	-	-	-	-
7. Manipur	-	-	-	-	-	-	3.80	1	50

Bangladeshis

5955. SHRI SHANKER PRASAD JAISWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Bangladeshis come to Mumbai, Calcutta and Delhi during the last two years and started living in slums;

(b) the occupation and other means of livelihood adopted by such Bangladeshis;

(c) whether several Bangladeshis are involved in the smuggling of banned hamp-opium and arms; and

(d) if so, the steps proposed to be taken by the Government to check their activities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Government are aware that Bangladeshi infiltrators have managed to sneak into places like Delhi, and other Metropolitan cities. It is very difficult to arrive at an estimate about the number of illegal migrants from Bangladesh staying in the country because such illegal migrants enter into India

surreptitiously and mix with the local population due to their ethnic and linguistic similarities. These persons are reportedly working as labourers, domestic help etc.

(c) and (d) No such information is available with Government.

[*English*]

Schemes for Tribal Areas

5956. SHRI MANIKRAO HODLYA GAVIT :

SHRI D.S. AHIRE :

SHRI VITHAL TUPE :

SHRI MADHAV RAO PATIL :

SHRI ASHOK NAMDEORAO MOHOL :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the details of schemes being run by the Government in tribal areas of the country, State-wise;